

Respiratory Infections (ARI) and Diarrhoeal Diseases, name based tracking of pregnant women and children, etc.

For improving maternal health, the steps taken include promoting institutional deliveries, strengthening of infrastructure, Strengthening of Essential and Emergency Obstetric Care services, Strengthening Referral Systems, launching of Janani Shishu Suraksha Karyakaram, Maternal Death Review, organising village health and nutrition days, engagement of ASHA at community level, introduction of integrated mother and child health card, etc.

The steps taken to control diseases like HIV/AIDs, Malaria and Tuberculosis include early diagnosis and treatment, improving monitoring and evaluation, strengthening human resources, involvement of NGOs, Private sector and community, providing services near to the doorstep of community, etc.

Expert opinion of doctors of new drugs

2414. SHRI JAGAT PRAKASH NADDA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that after the recent reports of collusion between doctors and pharmaceutical companies for obtaining approvals from the Drug Controller General of India (DCGI), most Government doctors are now reluctant to tender expert opinion on the efficacy of new drugs for which marketing approvals are required;

(b) the alternative mechanisms made available to the DCGI for eliciting expert advice on drugs for which marketing approvals have been sought; and

(c) whether the present situation would result in non-access to the new drugs by our people which are available to residents of other countries where these drugs have been approved for sale?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): (a) and (b) No, The Government has constituted twelve New Drug Advisory Committees (NDAC) in 2011 consisting of medical specialists drawn from the Government medical colleges, medical institute from all over the country to advise the Drug Controller General of India on the efficacy, safety and desirability of

the new drugs for which marketing approvals have been sought by the applicants. More than fifty meetings of these committees have since been held.

- (c) Does not arise.

Privatisation of AIIMS

2415. SHRI PANKAJ BORA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that Government is considering to privatise the country's health and research institute, AIIMS, Delhi on the basis of Valiathan Committee Report;

(b) if so, the reasons therefor;

(c) the details of services of AIIMS which can be used by those who cannot afford it in case of privatisation; and

(d) the fate of CGHS card holders in case of privatisation?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): (a) At present there is no proposal to privatise All India Institute of Medical Sciences (AIIMS), New Delhi.

(b) to (d) Do not arise.

Reservation policy in medical colleges

2416. DR. RAM PRAKASH: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the names of the places where Medical Education Institutes are receiving financial assistance from Central Government are situated;

(b) the names, of the courses and specializations having reservation along with those not having reservation for OBCs and SCs/STs in their admission;

(c) whether the quota of OBC/SC/ST in these courses has been filled last year; and

(d) whether there is reservation facility in super speciality and Ph. D. courses also?